

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS
(SHRI H. N. BAHUGUNA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) The total expenditure involved is Rs. 41.05 crores and the shipment from Japan will be effected between July 30, 1977 to October 5, 1977.

**Decision on Demands of Bonus to
Railwaymen**

4910. SHRI NIHAR LASKAR :
Will the Minister of RAILWAYS be
pleased to state :

(a) whether the bonus issue was dis-
cussed by his Ministry with the Railway
Unions; and

(b) if so, the outcome of the talks ; and
if not, when the talks are likely to be held ?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVETE) :

(a) and (b) . The matter has not
been discussed with organised labour on
the Railways. As stated in reply to the
Unstarred Question No. 1226 answered
on 21-6-77, the entire issue relating to
bonus is being examined in depth by the
Government.

गणेश फ्लोर मिल्स, कानपुर को
बिना आर० आर० के माल दिया जाना

4911. श्री राम लाल राही : क्या रेल
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे विभाग
ने 1972 में गणेश फ्लोर मिल्स, कानपुर, को
बिना आर० आर० के ही माल दे दिया था;

(ख) यदि हां, तो उसके क्या कारण
हैं तथा क्या उसके लिए आर० आर० अभी तक
नहीं दिया गया है; और

(ग) यदि हां, तो सरकार के बिना
आर० आर० के माल देने वाले अधिकारियों
और कर्मचारियों के विरुद्ध क्या कार्यवाही की
है ?

रेल मंत्री (प्रो० मधु दंडवते) : (क) जी
हां ।

(ख) परेषणों की सुपुर्दगी नियमों के
अनुसार की गयी थी जिनमें यह व्यवस्था है
कि परेषिनी की साइडिंग में खड़े किये जाने
वाले माल डिब्बों के सम्बन्ध में माल डिब्बों
के लेबलों पर उपलब्ध विवरण के आधार पर
मीमों बोजक तैयार किया जाना चाहिए
और रेलवे रसीद के न होने पर अनुमानित माल
भाड़ा लेकर सुपुर्दगी दी जानी चाहिए । इस
पार्टी ने अभी तक रेलवे रसीद जमा नहीं की
है ।

(ग) चूकि रेलवे रसीद के न होने पर
सुपुर्दगी नियमानुसार की गयी, इसलिए
कर्मचारियों के खिलाफ कार्रवाई करने का
प्रश्न नहीं उठता ।

Thefts and Pilferages in Railways

4912. SHRI G. Y. KRISHNAN :
Will the Minister of RAILWAYS be
pleased to state :

(a) whether there has been any loss
incurred by the Railways during the last
three years on account of theft and pilfer-
age;

(b) the amount of annual expenditure
incurred by the Railways on the employ-
ees posted for preventing these offences;
and

(c) whether any effective measures
have been contemplated to prevent these
offences and whether such measures have
been implemented in any of the zones;
if so, results thereof?